

160.6 ½ hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2001 (Amendment of article 85, etc.).

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI PAWAN KUMAR BANSAL : I introduce the Bill.
